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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/2016  
NAME OF THE PETITIONER(S) : S. Ramesh  
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. ANAND KUMAR	COUNSEL FOR PETITIONER	R. Anand Kumar 1/11/16
2.	T.v.P. Sai Vihari Mr Senthil Kumar	Counsel for Respondent	T.v.P. Sai Vihari

**ORDER**

Counsel for petitioner present. Counsel for Respondents present and seeks time to file sur sur rejoinder. At request, time is enlarged. Put up on **25.11.2016** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)